

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.688  
TO BE ANSWERED ON 20.07.2016**

**MUMBAI ATTACK TRIAL IN PAKISTAN**

**688. SHRI MD. BADARUDDOZA KHAN:  
SHRI M. RAJA MOHAN REDDY:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Pakistan has asked India to provide “additional evidence” for early completion of the Mumbai attack trial;**
- (b) if so, the details thereof; and**
- (c) the reaction of the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (c) Foreign Secretary of Pakistan addressed a letter dated September 8, 2015 to Foreign Secretary seeking material evidence and statements of Indian witnesses, required by the Prosecution in the Mumbai Terrorist Attack Trial ongoing in Pakistan. No list of Indian witnesses has been furnished so far. However, on June 30, 2016, while answering a media query, Official Spokesperson of the Ministry of Foreign Affairs of Pakistan recalled the aforementioned letter, once again without giving any specific details of the Indian nationals to be examined.**

**In his response to Pakistan’s Foreign Secretary’s letter, Foreign Secretary had conveyed on September 17, 2015 that the conspiracy for the Mumbai Terrorist Attack took place in Pakistan and therefore, it was Pakistan’s responsibility to present to the trial court in Pakistan all the necessary evidence. Foreign Secretary had also noted that the matter could be further discussed. Government remains committed to providing all cooperation to Pakistan for an expeditious and successful conclusion of Mumbai Terrorist Attack Trial ongoing in Pakistan.**

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